

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

**T.A./62/5057/2020 (SWP.No.2256/2012)**

This the 15th day of December, 2020

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN  
HON'BLE MR. MOHD JAMSHEDE, MEMBER (A)**

Dr. Mohammad Ashraf Bhat, Age 52 years, S/o Kh. Abdul Aziz Bhat,  
R/o Darul Aziz Mirzabagh, Zaldagar Khanwari, Srinagar.

.....Applicant

(Advocate: Mr. S.R. Hussain-**Not Present**)

**Versus**

1. State of J&K through Chief Secretary to Government of J&K State Civil Secretariat, Jammu/Srinagar.
2. Principal Secretary to Government, Health and Medical Education Department, Civil Secretariat, Srinagar/Jammu..
3. Principal Government Medical College Srinagar.
4. Director Health Services Kashmir Srinagar.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, 1d Deputy Advocate General)

**O R D E R**  
**[O R A L]**

**Mr. Justice L. Narasimha Reddy, Chairman: -**

The applicant was working as a Consultant Surgeon in the Health Services, Kashmir. He was on deputation to Government Medical College, Srinagar. Through an order dated 19.10.2012, he was repatriated to his parent department. Challenging the same, he filed SWP.No.2256/2012 before the Hon'ble High Court of Jammu & Kashmir.

2. The Writ Petition has since been transferred to this Tribunal on account of reorganization of State of Jammu and Kashmir and renumbered as T.A. No. 62/5057/2020.

3. The respondents filed a reply dealing with the various contentions of the applicant.

4. Today, there is no representation on behalf of the Applicant. We heard Mr. Rajesh Thappa, 1d. Deputy Advocate General, for the respondents.

5. The applicant was posted on deputation in the Government Medical College, Srinagar. Obviously, it is for a limited period. Further, the applicant may have retired from service by this time. Nothing remains to be decided at this stage.

6. The TA is accordingly dismissed as infructuous. There shall be no order as to costs.

**(MOHD JAMSHED)**  
**MEMBER (A)**

**(JUSTICE L. NARASIMHA REDDY)**  
**CHAIRMAN**

**Dsn**